

OFFICE OF THE DISTRICT & SESSIONS JUDGE, N/W: ROHINI DISTRICT COURT: DELHI
(Room No. 20A, General Administration Branch, N/W)

No. 3684 /GAB/N-W/Rohini/2018

Delhi, dated the 9/8/18

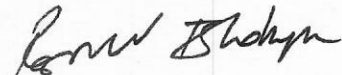
Office of the Dist. Judge
Rohini Courts, Delhi
Despatch No. 9790

Notice

Applications are invited from General Public on the prescribed proforma for allotment of 10 vacant Table Spaces meant for the purpose of Petition Writers {Hindi (02) & English (08)} at Rohini Court Complex purely on ad-hoc basis till further orders. It is made clear that allotment of seats in terms of this notification shall not confer any right, title or interest upon the allottee to raise a claim for consideration of his/her candidature at the time of regular allotment of these seats under subsequent notification. The terms & conditions of allotment and payment of license fees etc. shall apply. The prescribed proforma can be obtained against payment of Rs. 600/- (Non-refundable) from Room No. 20A, General Administration Branch, N/W, Rohini Court, Delhi w. e. f. 10.08.2018 to 21.08.2018 between 11:00 am to 3:00 pm.

Interested aspirants can submit their applications duly filled in Room No. 20A, General Administration Branch, N/W, Rohini Court, Delhi w. e. f. 10.08.2018 to 25.08.2018 between 11:00 am to 3:00 pm. No application would be entertained after 3.00 pm on 25.08.2018.

District Judge reserves the right to accept or reject any or all the applications without assigning any reasons thereof. This arrangement can be put to an end at any stage without assigning any reason.



(Rajnish Bhatnagar)

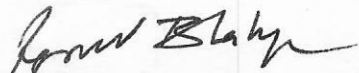
District & Sessions Judge, N/W
Rohini Court, Delhi.

No. 3635-49 /GAB, N-W/Rohini/2018.

Delhi, dated the 9/8/18

Copy forwarded for information and necessary action to:-

1. Notice Board (through Care Taker) at all District Court Complexes: Rohini, Tis Hazari, Patiala House, Karkardooma, Saket & Dwarka.
2. Website Committee, Rohini Court and Tis Hazari Courts, Delhi.
3. For affixation at conspicuous place i.e. gate nos. 1, 4 & 5 at Rohini Court, Delhi.



District & Sessions Judge, N/W
Rohini District Court, Delhi.